

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 369 OF 2018

Dated : 20th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Mr. Suresh S/o Krishnarao Patil ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Dnyandeo S. Geete
Mr. Varun Pathak

Counsel for the Respondent(s) : Mr. Sajan Poovayya, Sr. Adv.
Mr. Hasan Murtaza
Mr. Salim Inamdar
Ms. Divya Anand
Mr. Kartik Anand for R-2

ORDER

It is represented that no rejoinder will be filed. Pleading are complete in the matter.

List the matter for hearing on **05.08.2019**. Meanwhile, pleadings shall be completed.

**(S. D.Dubey)
Technical Member**

pr/mkj

**(Justice Manjula Chellur)
Chairperson**